

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942**

WP(C) NO. 8993 OF 2020

Petitioners:-

1. Adhyapaka Service Co-operative Bank Ltd.,
No. A-300, Puthussery ,P.O. Kalloopara
Pathanamthitta- 689602
Represented by its Secretary Shri. Alex Isaac
2. Ranni Service Co-operative Bank Ltd. No.65,
Ranni P.O, Pathanamthitta- 689672
Represented by its Secretary, Smt. Soosan K. Thomas

By Adv. Sri.C. A. JOJO.

Respondent/Respondents:

1. The Principal Chief Commissioner of Income Tax ,
Kerala Region, Ministry Of Finance, Government of India
Central Revenue Building, I.S Press Road, Kochi-682018
2. The Commissioner of Income Tax (TDS)
C.R Building, I.S Press Road, Kochi-682018
3. The Income Tax Officer(TDS), Aarattukulakkara Complex,
A.N Puram, Alappuzha-688011
4. The Kerala State Co-operative Bank Ltd,
(Erstwhile Pathanamthitta Service Co-opertaive Bank),
Mylapra Road, Ranni P.O., Pathanamthitta-689654
5. The Registrar Of Co-operative Societies,
Jawahar Sahakarana Bhavan, D.P.I Junction,
Thycaud P.O., Thiruvananthapuram-695 014.

By

Government Pleader
Standing Counsel Sri. Christopher Abraham, Income Tax

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

~ ~ ~ ~ ~

Dated this the 24th day of April, 2020

Standing Counsel for Income Tax takes notice for respondents 1 to 3. Government Pleader takes notice for the 5th respondent. Petitioners to take out notice by e-mail to the 4th respondent. Petitioners to provide e-mail id of the 4th respondent to Registry.

Operation of Exts.P1 and P2 and all further proceedings pursuant thereto, as against the petitioners, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

Appendix

Petitioner's Exhibits:

1. **Exhibit-P1** -True copy of the Notice dated 10.3.2020 issued by the 4threspondent bank to the 1st Petitioner
2. **Exhibit-P1(a)** -True copy of the English Translation of the Notice dated 10.3.2020 issued by the 4th respondent bank to the 1st Petitioner
3. **Exhibit-P2** -True copy of the Notice dated 10.3.2020 issued by the 4th respondent bank to the 2nd Petitioner.
4. **Exhibit-P2(a)** -True copy of the English Translation of the Notice dated 10.3.2020 issued by the 4th respondent bank to the 2nd Petitioner.